

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.07.2019

ORDER NO. 145 of 2019

Hon'ble President is pleased to partially modify the roster order no. 127 and 142 of 2019 for CESTAT, New Delhi constituting Division Bench as follows:-

1. On **12/07/2019** at **02.30 p.m.** Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. C. L. Mahar, Member (T) will hear the following ROM/Misc application:-
C/ROM/50306/2019, C/Misc/50470/2019 in C/53467/2018
2. On **12/07/2019** at **02.30 p.m.** Hon'ble Sh. Bijay Kumar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following ROM application:-
E/ROM/50193/2019 in E/55666/2014
3. On **12/07/2019** afternoon Hon'ble Sh. Bijay Kumar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following ROM applications-
C/ROM/50340/2019 in C/51501/2018
ST/ROM/51230-51231/2018 in ST/50739 & 50713/2018
ST/ROM/51311/2018 in ST/53124/2015
ST/ROM/50081/2019 in ST/51940/2018
ST/ROM/50082/2019 & ST/ROM/50092/2019 in ST/57166/2013

By order,


(Bineesh Kumar K.S.)
Registrar

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Dy. Registrar